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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 23/BB/ 2018	-	For clarification	Rule 4 of I&B	M/s Bennett Property Holdings Company Ltd Vs M/s Biodiversity Conservation (India) Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Dharmendra Chatur 9844464413	Financial Creditor	
2.	B T Venkatesh 9448055465	Financial debtor	

Counsel for petitioner is present. Counsel for corporate debtor is present. M/s. Reach Law, Advocates, have filed vakalat for corporate debtor.

For filing objections, list it on 07.03.2018.


MEMBER (T)


MEMBER (J)